

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 126**

**IA(I.B.C)/490(CH)2021**

**IA(I.B.C)/424(CH)2020**

**In**

**CP(IB) No. 43/Chd/Pb/2017**

**(Admitted)**

**IN THE MATTER OF:**

**Punjab National Bank**

**...Petitioner-Financial Creditor**

**Versus**

**Concord Hospitality Pvt. Ltd. & Ors.**

**...Respondents-Corporate Debtors**

**Under Section: 7, 60(5), IBC 2016**

**Order delivered on 11.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 29.07.2024.

Sd/-  
**Court Officer**